

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1549

TO BE ANSWERED ON FRIDAY, 28TH JULY, 2023

Anti-Defection Law

†1549. Shri Dharmendra Kashyap:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is planning to strengthen the Anti-Defection law;
and
- (b) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

- (a) and (b): There is no proposal to amend the Tenth Schedule to the Constitution of India i.e. Anti-Defection law.
